

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SHREE BHAWANI PAPER MILLS LIMITED Date of Commencement of Liquidation: 07-07-2021; List of Stakeholders as on Date: 09-03-2022; Name of IP: Ms. Anju Agarwal; Process Number: 1; Last 5 digit of registration number: 10213

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	43633610	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	8539702	0	0	0	NA
3	Secured financial creditors	2	5312382882	2	5312382882	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	15	399200251	15	399200251	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	204	54079600	204	53811591	0	268008	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	150	68710773	149	65326201	0	3384571	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	3	148245754	3	148244118	0	1636	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	56	203164924	56	149893294	0	53271630	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	73728890	1	2874000	0	70854890	0	<a href="#">Annexure 9</a>
Total		431	6259513074	430	6183905649	0		0	